

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-07-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : East Coast Steel Ltd & Ors

**PETITION NUMBER** : CP/347/CHE/2020

**APPLICATION NUMBER** : a) IA(CA)/45/2024  
b) IA/1177/2020  
c) CA/5(CHE)/2021

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**ORDER**

Ld. Counsel Mr.Vipul Jai for the Petitioner in the main CP and for the Applicant in IA(CA)/45/2024. Ld. Counsel Mr.N.P.Vijay Kumar for the Respondents 1,2,4,6,7,8,15 and 16. Ld. Counsel Mr. T. Ravichandran for the Respondents 17 to 19.

List the Applications for hearing on **30.08.2024**.

Pleadings be completed before the date in all the Applications.

**Sd/-  
VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

**Sd/-  
SANJIV JAIN  
Member (Judicial)**

phk